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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP (CAA) No. 40/NCLT/AHM/2017
With CA (CAA) No. 34/NCLT/AHM/2017


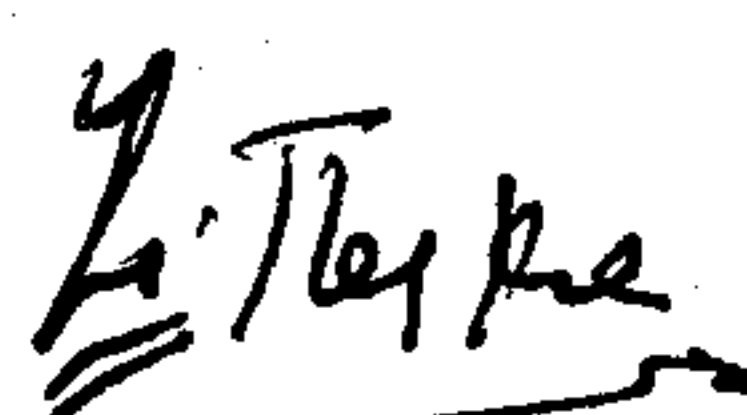
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: Welspun Energy Pvt. Ltd.
WS Alloy Holding Pvt. Ltd.
Welspun Steel Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NIKUNT K. RAVAL	ADVOCATE	PETITIONERS	
2.	Yuvraj G. Thakore	Advocate	Petitioners	

ORDER

Learned Advocate Mr. Nikunt Raval with Learned Advocate Mr. Yuvraj Thakore
i/b Learned Advocate Ms. Dharmistha Raval present for Petitioner.

The matter is suo moto reopened to hear on the objection in para 14 of the Official
liquidator representation.

List the matter on 31.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of July, 2017.